

PROCESSING STATUS OF DRAFT OFFER DOCUMENTS FILED WITH SEBI

(Status as on October 26, 2018)

1. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009 require every issuer, being an unlisted company desirous of making an initial public offer and a listed company desirous of making a rights issue for a value exceeding Rs. 50 lacs or a public offer, to file a draft offer document with SEBI through a merchant banker(s). The merchant banker(s) correspond with SEBI on behalf of the issuer.
2. In terms of the Regulations, SEBI may issue observations on a draft offer document filed with it within 30 days from the later of the following dates:
 - (a) the date of receipt of the draft offer document under sub-regulation (1); or
 - (b) the date of receipt of satisfactory reply from the lead merchant bankers, where the Board has sought any clarification or additional information from them; or
 - (c) the date of receipt of clarification or information from any regulator or agency, where the Board has sought any clarification or information from such regulator or agency; or
 - (d) the date of receipt of a copy of in-principle approval letter issued by the recognised stock exchanges.
3. In terms of General Order no. 1 of 2006, viz., SEBI (Issuance of Observations on Draft Offer Documents Pending Regulatory Actions) Order, 2006, issued by SEBI on December 8, 2006, read with General Order Number 1 of 2008 dated March 31 2008, under certain circumstances, SEBI is obligated to keep issuance of observations in abeyance for a period of 45 days or 90 days, as the case may be. Any time taken by entities/notice(s), being the issuer/its promoter(s)/director(s)/group companies against whom show cause notice has been issued by SEBI, shall be excluded while computing the period of 90 days.
4. Certain abbreviations have been used in the report, the meaning of which is as under:

IPO (Fresh) = Initial public offer through issue of shares

IPO (Offer for Sale (OFS)) = Initial public offer through offer for sale of existing shares

IPO (Fresh + OFS)	= Initial public offer through issue of shares as well as offer for sale of existing shares
FPO (Fresh)	= Public offer by a listed company through issue of shares
FPO (Fresh + OFS)	= Public offer by a listed company through issue of shares as well as offer for sale of existing shares
FPO (OFS)	= Public offer by a listed company through offer for sale of existing shares
RI	= Rights issue by a listed company, for a value in excess of Rs. 50 lacs
Composite Issue	= Public offer cum rights issue by a listed company
SE	= Stock Exchange
OD	= Offer Document
LM	= Lead Manager to the Issue
Coordinating LM (Pre-issue)	= Lead Manager responsible for coordinating with SEBI in respect of the offer document.

5. This report is for the limited purpose of informing the processing status of draft offer documents filed with SEBI. For any further details, issuer / public may contact the LM(s) concerned.
6. In the report, draft offer documents on which observations have been issued or which have been withdrawn / closed have been highlighted in grey colour for easy reference.
7. Given below is the processing status of draft offer documents filed with SEBI **on or after April 01, 2009**. The status is **as on October 26, 2018**. The report is being updated on a weekly basis and the status as on **November 02, 2018** would be uploaded on the SEBI website on the next working day.

Sl. No.	Issuer company	Coordinating LM (Pre-issue)	Type of Issue	Draft OD receipt date	Last communication issued/received	Processing Status
1	National Stock Exchange of India Limited	JM Financial Institutional Securities Limited	IPO (OFS)	28 December 2016	31 May 2017 Letter sent to LM	Under Process – certain policy / regulatory issues involved [refer para 2(b)]

						above]
2	Vishwaraj Sugar Industries Limited	Aryaman Financial Services Limited	IPO (Fresh Issue + OFS)	21 December 2017	14 June 2018 Letter received from LM	Kept in abeyance for examination of past violations
3	Cosboard Industries Limited	Mark Corporate Advisors Private Limited	Rights Issue	26 April 2018	05 October 2018 Letter sent to LM	In-principle approval awaited [refer para 2(d) above]
4	Omkar Speciality Chemicals Limited	Almondz Global Securities Limited	Rights Issue	31 May 2018	26 September 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
5	PNB Metlife India Insurance Co. Ltd	Kotak Mahindra Capital Company Limited	IPO (OFS)	27 July 2018	15 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
6	Shyam Metallics and Energy Limited	ICICI Securities Limited	IPO(OFS)	06 Aug 2018	19 September 2018 Letter received from LM	Under Process [refer para 2(b) above]
7	Sansera Engineering Limited	ICICI Securities Limited	IPO(OFS)	10 Aug 2018	26 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
8	Mrs.Bectors Food Specialiies Limited	IDFC Bank Limited	IPO (OFS)	13 Aug 2018	10 September 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
9	Senco Gold Limited	IDFC Bank Limited	IPO (Fresh)	21 Aug 2018	05 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
10	Studds Accessories Limited	Edelweiss Financial Services Limited	IPO (Fresh + OFS)	27 Aug 2018	12 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
11	Xelpmoc Design and Tech Limited	ITI Capital Limited	IPO (Fresh Issue)	28 Aug 2018	16 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
12	Angel Broking Limited	ICICI Securities Limited	IPO (Fresh + OFS)	05 Sept 2018	24 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
13	Shri Bajrang Power and Ispat Limited	IDBI Capital Markets & Securities Limited	IPO (Fresh Issue)	12 Sept 2018	12 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]

14	Hindustan Construction Company Limited	ICICI Securities Limited	Rights Issue	14 Sept 2018	26 October 2018 Email sent to LM	Clarification awaited from LM [refer para 2(b) above]
15	5paisa Capital Limited	Keynote Corporate Services Limited	Rights Issue	17 Sept 2018	11 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
16	Inventia Healthcare Limited	ICICI Securities Limited	IPO (Fresh Issue)	21 Sept 2018	23 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
17	Flair Writing Industries Limited	Axis Capital Limited	IPO (Fresh + OFS)	24 Sept 2018	23 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
18	T & T Infra Limited	Hem Securities Limited	IPO (Fresh)	24 Sept 2018	25 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
19	Anand Rathi Wealth Services Limited	Equirus Capital Private Limited	IPO (Fresh + OFS)	24 Sept 2018	03 October 2018 Letter received from LM	Under Process [refer para 2(b) above]
20	Zircon Technologies (India) Limited	Systematix Corporate Services Limited	IPO (Fresh)	24 Sept 2018	18 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
21	Narmada Biochem Limited	Pantomath Capital Advisors Pvt Ltd	IPO (Fresh Issue + OFS)	26 Sept 2018	16 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
22	Chartered Speed Limited	Equirus Capital Pvt. Ltd.	IPO (Fresh Issue + OFS) Rs 273 Cr	27 September 2018	19 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
23	Metropolis Healthcare Limited	JM Financial Limited	IPO (OFS) Rs 1800 Cr	28 Sept 2018	23 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
24	Neccon Power & Infra Limited	PL Capital Markets Pvt. Ltd.	IPO (Fresh)	28 Sept 2018	25 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
25	LGB Forge Limited	Keynote Corporate Services Limited	Rights issue	28 Sept 2018	-	In-principle approval awaited

						[refer para 2(d) above]
26	Shri Keshav Cements & Infra Limited	Keynote Corporate Services Limited	Rights issue	28 Sept 2018	26 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
27	Krebs Biochemicals & Industries Limited	Arihant Capital Markets Limited	Rights issue	28 Sept 2018	17 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
28	Stove Kraft Limited	Edelweiss Financial Services Limited	IPO (Fresh Issue + OFS)	28 Sept 2018	22 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
29	ITI Limited	BOB Capital Markets Limited	FPO	28 Sept 2018	24 October 2018 Email sent to LM	Clarification awaited from LM [refer para 2(b) above]
30	Heranba Industires Ltd.	Guinness Corporate Advisors Pvt. Ltd.	IPO (Fresh Issue + OFS)	29 September 2018	12 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
31	Emami Cement Ltd	IIFL Holdings Limited	IPO (Fresh+OFS)	12 October 2018	-	Under Process [refer para 2(a) above]
32	Prince Pipes And Fittings Ltd	JM Financial Limited	IPO (Fresh Issue + OFS)	15 October 2018	-	Under Process [refer para 2(a) above]

SEBI processes the offer documents promptly. In case the draft offer document has remained unattended or there is an inordinate delay, the LM/Issuer should not hesitate to write to the Chief General Manager, Shri. Jayanta Jash (jayantaj@sebi.gov.in) or the Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in)